

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA (CAA)-79(PB)/2017

IN THE MATTER OF:

Mirchi Movies(India) Ltd.
And
Times Internet Ltd.

.... Applicant/Petitioner
.... Respondent

Order under Sections 230-232 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/Petitioner : Shri Abhishek Seth, Advocate
For the Respondent :

ORDER

Order reserved.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

18.07.2017
V. Sethi